

PUNJAB VIDHAN SABHA SECRETARIAT

**TENTATIVE DATE-WISE PROGRAMME OF THE BUSINESS TO BE
TRANSACTIONED BY THE PUNJAB VIDHAN SABHA
DURING ITS ELEVENTH SESSION, 2020, FROM ~~THE~~
20TH FEBRUARY, 2020 TO 28TH FEBRUARY, 2020.**

Thursday, the 20th February, 2020
(11.00 A.M.)

Obituary References

(12.00 Noon)

Non-Official Business

Friday, The 21st February, 2020
Saturday, the 22nd February, 2020
Sunday, the 23rd February, 2020

Holidays

Monday, the 24th February, 2020
(11.00 A.M.)

Motion of thanks on Governor's Address
and Discussion on Governor's Address.

(2.00 P.M.)

Resumption of Discussion on Governor's
Address.

(To be concluded)

Tuesday, the 25th February, 2020
(10.00 A.M.)

i) Reports of the Comptroller and Auditor
General of India for the year 2018-19
(Civil and Commercial) and Finance
Accounts of Government of Punjab for
the year 2018-19 and Appropriation
Accounts for the year 2018-19;

ii) Presentation of Supplementary Demands
for Grants for the year 2019-20;

iii) Appropriation Bill on Supplementary
Demands for grants for the year
2019-20; and

iv) Presentation of Budget Estimates for the
year 2020-21.

Wednesday, the 26th February, 2020
(10.00 A.M.)

General Discussion on Budget Estimates for
the year 2020-21.

(To be concluded)

Thursday, the 27th February, 2020
(10.00 A.M.)

Non-Official Business.

Friday, the 28th February, 2020
(10.00 A.M.)

- i) Discussion and Voting on Demands for Grants in respect of Budget Estimates for the year 2020-21;
- ii) Appropriation Bill in respect of Budget Estimates for the year 2020-21;
- iii) Legislative Business; and
- iv) Motion under Rule 16 regarding adjournment of the House sine-die.

Revised programme, if any, will follow.

CHANDIGARH :
THE 6TH FEBRUARY, 2020.

SHASHI LAKHANPAL MISHRA,
SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No. 20-LA-2020/ 2271, dated Chandigarh, the 6th February, 2020.

No. 20-LA-2020/ 2272, dated Chandigarh, the 6th February, 2020.


Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
3. the Principal Secretary to Hon'ble Chief Minister, Punjab;
4. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies);
5. the Principal Secretary to Governor, Punjab;
6. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
7. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
8. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
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10. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
11. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
12. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;

Contd.3/-

13. the Secretaries to all State Legislative Assemblies/Councils in India;
14. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
15. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
16. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
17. the Director, Information and Public Relations, Punjab, Chandigarh;
18. the Incharge, United News of India, Building No. 6, First Floor, Sector- 42, Attawa, Chandigarh - 160036;
19. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
20. all Press Correspondents stationed at Chandigarh.


**UNDER SECRETARY,
for SECRETARY.**


Assistant Information Officer
Punjab Vidhan Sabha
Chandigarh